

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 596/2016
CA NO.

CC AM

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


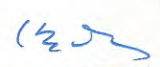
SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Great Learning Mangement Pvt Ltd

SECTION OF THE COMPANIES ACT: 391- 394


S. NO. NAME DESIGNATION REPRESENTATION SIGNATURE

- | | | | |
|------------------------------|----------------------------------|--|---|
| 1. NIRAS KUMAR (Adv.) | } |  | |
| 2. ACHINT SINGH GYANI (Adv.) | | | |
| 3. SIDDHANT MIDHA (Adv.) | | | |
| 4. CHETANA KANDPAL | Company Prosecutor for OL, Delhi | Chetans | |
| 5. C. BALOONI | Company Prosecutor | Pr. R. D (NR) |  |

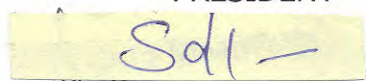
ORDER

Learned counsel for the petitioner undertakes to file the paper books within two days.

List on 17.03.2017.



(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(R. VARADHARAJAN)
MEMBER (J)